Annexure -4

Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 30-07-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of creditor	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.		Date of	Amount claimed	Amount of claim	Nature of	Amount	Whether	% of voting	contingent	mutual dues, that	claim not	claim under	any
		receipt		admitted	claim	covered by	related	share in CoC	claim	may beset- off	admitted	verification	
						guarantee	party?						
1	Gajendra Mercantiles Pvt Ltd	12-06-2024	11,94,83,519.00	11,94,83,519.00	Unsecured	NA	No	4.33%	0	0	0	0	
			11,94,83,519.00	11,94,83,519.00				4.33%	-	-	-	-	